

SCHEDULE II FORM D

PROOF OF CLAIM BY FINANCIAL CREDITORS

(Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

To

Sh. Rajesh Mehru,

The Liquidator

2761/II, Gurdev Nagar

Ludhiana - 141001

From

Punjab National Bank ,

Head Office: Plot No : 4 , Sector 10 , Dwarka , New Delhi , 110075

Through Circle SASTRA Centre Patiala

SCO 146, Second Floor , Opp Patiala Improvement Trust,

Chhoti Baradari-Patiala 147001

Subject: Submission of proof of claim in respect of the liquidation of M/s Sohrab Spinning Mills Limited under the Insolvency and Bankruptcy Code, 2016.

Sir,

Punjab National Bank hereby submits this proof of claim in respect of the liquidation of Sohrab Spinning Mills Limited. The details for the same are set out below:

1.	NAME OF FINANCIAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	Punjab National Bank, Circle SASTRA Centre, PATIALA Bank constituted under Banking Companies (Acquisition & transfer of undertaking) Act, 1970 PAN- AAACP0165G
2.	ADDRESS AND EMAIL OF FINANCIAL CREDITOR FOR CORRESPONDENCE.	Punjab National Bank, Circle SASTRA Centre Patiala SCO 146, Second Floor. Opp. Improvement Trust Complex, Chhoti Baradari - Patiala 147001 E-mail: cs8296@pnb.co.in M. No- 099558-33997



3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT THE LIQUIDATION COMMENCEMENT DATE AND	Rs.56,50,28,591.46/-		
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	Sl. No	Documents	Date of Execution
		1	Copies of Resolution	26.05.2007 24.11.2010 30.03.2017
		2	Copies of Sanction	24.12.2007 24.03.2012 27.03.2015 28.09.2016 31.03.2017
		3	Letter of Hypothecation	31.03.2017
		4	Hypothecation agreement of movable assets	31.03.2017
		5	Six agreement of Guarantee	31.03.2017
		6	Detail of OA No:2068/2018	13.08.2018
		7	Statement of Account 0309008700010493 0309008700011030 030900IC00000019 030900IC00000028 030900IC00000037	31.07.2024
5.	DETAILS OF ANY ORDER OF A COURT OF TRIBUNAL THAT HAS ADJUDICATED ON THE NON-PAYMENT OF DEBT	NA		
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	M/s Sohrab Spinning Mills Limited i.e Corporate Debtor availed CC limit of Rs.63 lakh in December, 1997 which was enhanced to Rs.160 lakh in 1999, thereafter, Rs.160 lakh to Rs.300 lakh in June 2007, Rs.300 to Rs.340 lakh and availed the fresh Term of Rs.1500 lakh in December 2007. The CC limit further enhanced from Rs.340 lakh to Rs.650 lakh and fresh NFB of Rs 50.00 lakh in 23.11.2010, CC limit Rs.650 lakh to Rs.1000 lakh and additional Term Loan of Rs.600 lakh which was sanctioned on 23.03.2012. The CC limit further enhanced from Rs.1000 lakh to Rs.1300 lakh on 15.11.2013, Rs.1300 lakh to Rs.1600 lakh and NFB Rs.50 lakh to Rs.200 lakh on		



		<p>27.03.2015.</p> <p>Lastly the Corporate Debtor availed Adhoc Limit of Rs.145 lakh on 31.03.2017. The loaning & security documents for the above said credit facilities were initially executed by the defendants in December, 1997 and lastly on 31.03.2017. The Corporate Debtor did not maintain the financial discipline despite several requests, notices and reminders etc. After slippage of account as NPA, the SARFAESI notice dated 18.01.2018 was also served upon the Corporate Debtor and concerned parties with the request to pay the entire outstanding amount in all the accounts but company failed to deposit the amount. Suit has already been filed before DRT III Chandigarh for Rs.30,91,60,313/- as on 13.08.2018 Vide OA No.2068/18 which is pending as on date.</p> <p>It is submitted that M/s Sohrab Spinning Mills Ltd i.e Corporate Debtor also stood as Corporate Guarantor in the accounts of M/s Sohrab Textiles Mills Ltd (under Liquidation) & Sohrab Impex Ltd. and both the said accounts are also NPA as on date. Recovery Suit against M/s Sohrab Textiles Mills Ltd. for Rs. 6,92,52,633/- was filed on 22.04.2019 vide OA No. 772 of 2019 and Sohrab Impex Ltd for Rs.2,17,83,866/- was filed on 29.05.2019 Vide OA no.1407/2019 before DRT III Chandigarh and which are pending as on date.</p>
c	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE FINANCIAL CREDITOR WHICH MAY BESET-OFF AGAINST THE CLAIM	NA
8.	DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY, AND THE DATE IT WAS GIVEN	Detail of Securities :



		<p>1. Hyp of Stock, Receivables & other Current assets-</p> <p>2. Total Factory land measuring 26 Bigha - 9 Biswa as under :</p> <ul style="list-style-type: none"> - Factory land measuring 18 Bigha and 15 Biswa and superstructure build thereon situated in the estate of village Uppal Khedi, tehsil Malerkotla comprised in Khewat Khatauni No : 130/214-218 Khasra No: 102(6-5) 103(6-5) 104(6-5) total Kite 3 in the Jamabandi of the year 1992-93 acquired by M/s Sohrab Spinning Mills Limited , Unit Number 2 , Nabha Road, malerkotla through Sh.Gubaa Singh , Administrating officer and registered in the office of Sub Registrar Malerkotla vide Title Deed No: 3910 dated 29/03/1996 - Factory land measuring 7 Bigha and 14 Biswa plus 1/7 right on the well and superstructure built thereon situated in the estate of village Uppal Khedi, tehsil Malerkotla comprised in Khewat No: 117, Khatauni No: 211 to 218 Khasra No: 101(5-17), 61(5-16) [out of Khasra No: 61 (2-13) is to be considered] being 7 Bighas and 14 Biswa plus 1/7 right on the well comprised in Khasra no: 98(0-12) which 19/21 share of land measuring 8 Bigha and 10 Biswa i.e., 7 in Jamabandhi of the year 2002-2003 acquired by Smt Firdos Amjad W/o Sh.Amjad Ali S/o Sh Habeb Aehmad and registered in the office of Sub Registrar Malerkotla vide Title Deed No:1544 dated 19/03/2008. <p>3. Hypothecation of Plant & machinery (Sold under SARFESI)</p>
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8A.	WHETHER SECURITY INTEREST RELINQUISHED	YES
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	NIL
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE FINANCIAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	Account No: 0309008700010493 IFSC Code : PUNB0030900 PUNJAB NATIONAL BANK BO : MALERKOTLA MAIN
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	AS PER ATTACHED ANNEXURE

Signature of financial creditor or person authorised to act on his behalf
(please enclose the authority if this is being submitted on behalf a financial creditor)

Name in BLOCK LETTERS – SURESH KUMAR

Position with or in relation to creditor : Chief Manager
Circle SASTRA Head

Address of person signing -

*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.